

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 10/(MAH)/2015
CA No. 57/2015

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE PARTIES: M/s. Shadaab Ahmed Shabbir Pvt. Ltd.
V/s.
M/s. Oscar Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Adv. Punde and Adv. Khan Javed Alchiqz.		Y. Petitioner
1	Kunal Dwarakades	Advocate	
2.	Amit Kaker 11b Little 86- for Respondent 2D	Advocate	Answer

Common Order

CA No.57/2016 in CP No. 10/397-398/NCLT/MB/MAH/2015

For the Respondent side agreed for grant of leave to the petitioner place the facts mentioned in the Applications before this Bench in an affidavit save and except the averments about 2nd Respondent getting married and other personal allegations against father, this Bench hereby grants leave to the Petitioner to file Affidavit to bring in the facts that have been mentioned in the Application except the allegations in relation to the personal life of 2nd Respondent, without prejudice to the rights and contentions of the Respondents side within two weeks, reply within two weeks, rejoinder, if any, within one week.

List CA 57/2016 for hearing on 25.4.2017 along with the main CP10/2015

As to CA 57 of 2016, the Respondent side has candidly submitted that they do not have any objection to allow this Amended Petition if it is without prejudice to the rights and contentions of the Respondent side, this Bench accordingly allowed this Amendment Application without prejudice to the contentions of the Respondents directing the Petitioner side to carry out the amendments and file the amended Petition within two weeks hereof, reply if any from the Respondent and proposed Respondents within two weeks thereof, rejoinder if any within one week thereof.

List this Company Petition No.10 of 2015 for hearing on 25.4.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)

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